

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

**117.** I.A. 1749/2021 (66(1))  
I.A.1716/2024 (60(5))

**In**

C.P.(IB)-2640(MB)/2019  
CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Rattan India Finance Pvt Ltd  
V/s.  
Cox & Kings Ltd.

**Appearance**

For Applicant :

For Respondent :

SECTION 07 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to heavy rain and disruption of trains, in the interest of parties,  
matter is adjourned to 30.08.2024.

*Sd-*  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Arif---

*Sd-*  
LAKSHMI GURUNG  
Member (Judicial)